

which these applications are on waiting list vary with individual exchange areas.

(b) It is expected that majority of the applicants registered upto 1-2-1983 are likely to be provided telephone connections progressively by the early 7th Five Year Plan, except for few non-feasible

cases and some applications in General category.

(c) 64 applicants are on the waiting list in Delhi Capital exchange as on 1-3-1983. They are likely to be given telephone connections during 1983-84.

Statement

Sl.No.	State/Union Territories	Waiting list as on 1-2-1983
1	Andhra Pradesh	37,235
2	Bihar	7,508
3	Gujarat (Daman Diu and Salvasa Union Territories)	57,968
4	J & K	4,422
5	Karnataka	23,572
6	Kerala (Mahe and Lakshdweep Union Territories)	36,436
7	Maharashtra, Goa (Union Territory).	2,02,150
8	Madhya Pradesh	17,867
9	North East States, Assam, Manipur, Tripura, Mizoram, Nagaland, Meghalaya and Arunachal Pradesh (North East Telecom. Circle.).	5,439
10	North West States, Punjab, Haryana, Himachal Pradesh and Chandigarh (North West Telecom. Circle).	40,726
11	Orissa	4,148
12	Rajasthan	16,523
13	Tamil Nadu, Pondicherry (Union Territory).	49,266
14	Uttar Pradesh	27,277
15	West Bengal, Sikkim and Andman Nicobar (Union Territories).	33,022
16	Delhi (Union Territory)	1,02,715
	Total:	6,66,274

Expenditure on film "Gandhi"

3828. SHRI SANAT KUMAR MANDAL:

SHRI RAJNATH SONKAR SHASTRI:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the total expenditure incurred by Government—both in India and abroad (in

foreign exchange) on the production of the film 'Gandhi' by Sir Richard Attenborough (separately for English and Hindi versions);

(b) the manner in which the release in India of this film has been made and through which agency and what are the terms and conditions regulating that; and

(c) through which agency this film is being exhibited in foreign countries and whether that earning will be remitted to

India and if so, Government's share in it?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN):

(a) The total expenditure on the film 'Gandhi' by Sir Richard Attenborough is of the order of Rs 17.34 crores plus over cost contribution of IFI|GFI. The figures are under compilation and audit. The expenditure on dubbing of the film is not separately available.

(b) The distribution rights of this film in India have been given to M|s. Columbia Pictures, which is distributing this film through M|s. Music India Ltd. M|s. Columbia Pictures has to pay an advance £ 2.075 million. The National Film Development Corporation's share out of this amount is 36.64 per cent. The distributor's Commission will not exceed 22.50 per cent.

(c) The distribution of the film in foreign countries excluding NFDC territories will be done by M|s. Columbia Pictures. NFDC's *pari passu* share out of these earnings will be remitted to India.

Amendment of Electricity supply Act 1948

3829. SHRI GHULAM MOHM. KHAN: Will the Minister of ENERGY be pleased to state:

(a) whether there is a proposal under Government's consideration to bring statutory changes in the Central Electricity Supply Act, 1948 to reorganise and strengthen the power supply system in the country;

(b) whether the Centre has directed the States to review the organisational set up of power industry; and

(c) if so, what extent it will affect the working of the Regional Electricity Boards in the country?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI CHANDRA SHEKHAR SINGH): (a) Certain

statutory changes in the Electricity (Supply) Act, 1948 have been considered by the Government in consultation with the States, regarding minimum rate of return to be earned by the SEBs and introduction of a uniform commercial accounting system for them. These are being processed for further action.

(b) and (c). At the annual Power Ministers' Conference held on August 26-27, 1982 discussions were held, inter-alia, with the States regarding the need to provide greater powers to the Centre for ensuring integrated operation of the regional power systems, need to strengthen the organisational set up of the power supply industry at the regional level through creation of Regional Electricity Authorities (REAs) with statutory powers and the need to strengthen the overall management including the financial performance of the SEBs. The implementation of these proposals will involve statutory changes. Many States have expressed their reservations in this regard. It is considered necessary to consult and evolve a consensus among the States, before any action can be taken on this proposal.

Suggestions made at National seminar on Small Hydro stations

3830. SHRI S. A. DORAI SEBASTIAN: Will the Minister of ENERGY be pleased to state:

(a) the principal suggestions that emanated from the National Seminar on Small Hydro Stations in the country held in January, 1983; and

(b) the action proposed to be taken to implement them?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI CHANDRA SHEKHAR SINGH): (a) The principal suggestions made in the Seminar on Small Hydro Stations organised by the Central Electricity Authority and Central Board of Irrigation & Power in January 1983 are given below:—

(i) Priority should be given by all States for assessment of small hydro-